

# HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

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To  
All Pr. District & Sessions Judges,  
State of Jammu and Kashmir

No:- 1037/CPC/K

Dated:- 28-09-2018

Subject:- **Personal Information Software for Judicial Officers.**

Esteemed Sir,

The software development team at High Court has developed a software for storage of personal information of the Judicial Officers of the State. The software has been hosted on a local server which can be accessed through the following link:

**10.148.10.4/japp**

The user ID and password for each District are annexed herewith. Password may be changed at your end.

In the first instance the details of the personal information of the Judicial Officers are required to be entered into the software by any person nominated by you at the District Headquarter. Once the information is entered, the Super Admin at the High Court (Officer/Official dealing with the service record of the Judicial Officers) will verify the data entered and will lock the same where after the essential fields in the data cannot be edited by any person except the Super Admin.

Hon'ble the Chief Justice has desired that the process of data entry at your end must be completed within two days.

Your good self is as such requested to get the data of the Judicial Officers of your District collected and entered into the software within two days positively.

**The matter may be treated as most urgent.**

With warm regards

Yours faithfully,

(Malik Shabir Ahmad)  
CPC (e-Courts)

High Court of J&K

Copy to: Registrar General for information.

<b>S.No.</b>	<b>Username</b>	<b>Password</b>
1	Srinagar	12345
2	Jammu	12345
3	Anantnag	12345
4	Budgam	12345
5	Baramulla	12345
6	Doda	12345
7	Kargil	12345
8	Kathua	12345
9	Kupwara	12345
10	Leh	12345
11	Rajouri	12345
12	Poonch	12345
13	Pulwama	12345
14	Udhampur	12345
15	Bandipora	12345
16	Ganderbal	12345
17	Kishtwar	12345
18	Kulgam	12345
19	Ramban	12345
20	Reasi	12345
21	Samba	12345
22	Shopian	12345